

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 356 OF 2017

Dated: 27th February, 2019

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

Tamil Nadu Spinning Mills Association **Appellant(s)**
Versus
Tamil Nadu Electricity Regulatory Commission & Anr. **Respondent(s)**

Counsel for the Appellant(s) : Mr. Kumar Mihir

Counsel for the Respondent(s) : Mr. S. Ramalingam for R-1

Mr. S. Vallinayagam for R-2

ORDER

List this matter on **07.05.2019**, as agreed by the learned counsel appearing for the Appellant and Respondents.

(Ravindra Kumar Verma)
Technical Member

Bn/kt

(Justice N.K. Patil)
Judicial Member